GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA

UNSTARRED QUESTION NO. 5074

ANSWERED ON 02.04.2025

REGULATION OF MINING ACTIVITIES

5074. SHRI DUSHYANT SINGH:

Will the Minister of MINES be pleased to state:

- (a) the details of mines which received clearance from the Government for operations in Rajasthan during the last five years;
- (b) the details regarding land allotment to mining companies including the total area allocated along with lease duration indicating company names and conditions imposed;
- (c) the measures taken by the Government to regulate mining activities in Rajasthan particularly in preventing illegal mining and ensuring compliance with environmental and forest conservation laws;
- (d) the governance mechanisms put in place to promote sustainable mining practices including monitoring, enforcement and rehabilitation of mines areas; and
- (e) whether the Government is formulating a strategy to secure critical minerals for advanced technology sectors and if so, the details thereof along with policy reforms being introduced to ensure their sustainable extraction and utilization?

ANSWER

THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) & (b) As per the information received from the Government of Rajasthan, 16 major mineral mines have received clearance from the Government for operations in Rajasthan during the last five years. The details are given at Annexure I.
- (c) As per section 23C of the MMDR Act, 1957, State Governments have been empowered to frame rules for preventing illegal mining, transportation and storage of minerals and for purposes connected therewith. Therefore, prevention and control of illegal mining is the primary responsibility of the concerned State Government. The Central Government supports and augments efforts of State Governments through policy initiatives from time to time. As per available information, Government of Rajasthan has notified the Rajasthan Minerals (Prevention of Illegal Mining, Transportation and Storage) Rules, 2006 to curb illegal mining in the State. To assist the State Governments in detecting illegal mining activities, the Government of India

has launched Mining Surveillance System (MSS) to detect instances of illegal mining activities around mining leases through satellite imagery.

- (d) The Ministry of Mines has implemented Sustainable Mining Practices by making provisions under Chapter-V of Mineral Conservation and Development Rules (MCDR), 2017. Provisions have been incorporated in the rules for precaution against air pollution, prevention of discharge of toxic liquid, precaution against noise, control of surface subsidence etc. Rule 35 of MCDR, 2017 provides for star rating of the mining leases based on the sustainable mining practices adopted by the miners. The star rating scheme is designed to have an inbuilt compliance mechanism for environment and forest safeguards and has been helpful in recognizing good performers in the sector while encouraging all mining lease holders to strive for excellence. Further, as per Rule 35 (4) of MCDR, 2017, every holder of a mining lease is mandated to achieve at least three-star rating within a period of four years from the date of commencement of mining operations and thereafter maintain the same on year-on-year basis.
- (e) The Union Cabinet has approved the National Critical Mineral Mission (NCMM) on 29 January, 2025 with an expenditure of Rs.16,300 crore and an expected investment of Rs.18,000 crore from PSUs and other stakeholders. The NCMM aims to secure a long-term sustainable supply of critical minerals and strengthen India's critical mineral value chains encompassing all stages from mineral exploration and mining to beneficiation, processing, and recovery from end-of-life products. Under the NCMM, the government will create an enabling ecosystem for research and development (R&D) in the country, focusing on technology creation, global R&D collaboration and transfer across the critical mineral value chain.

ANNEXURE REFERRED TO AT PART 'A' & 'B' IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5074 REGARDING 'REGULATION OF MINING ACTIVITIES'.

Details of major mineral mines have received clearance from the Government for operations in Rajasthan during the last five years

| S. N o. | Name of Less ee/Licence | wiinerai name | Are a (HQ) | Period | | | Land Alloted | |
|---------------|------------------------------|---|-------------------|----------------|---------------------|--|------------------|--|
| | | | | From | То | Condition Imposed | | Land Type |
| 1 | M/s. Wonder Cement | Limestone | | 10.10. 2022 | 19.10. 2072 | - | 515 .2 | Govt |
| | M/s. J K Cem ent Ltd | Limestone | 304 | | 2073 | - | 304 | Govt |
| 3 | Sh. Govin d Goyal | Wolastonite & Fe Idspar | 5 | 26.05. 2003 | | As Per Law | 5 | Govt |
| 4 | Sarasni | Limestone (Cem ent Grade) | 470 | | 11-04 -2073 | I AS DOLLAW | 125 .22 42 | Govt |
| 5 | ACC Ltd. | Lime Stone (Cement Grade) | 151 6.8 8 | | 31-03 -2030 | - | 110 7.0 0 | Non Forest Land |
| | | | | | | | 409 .88 | Forest Lan d |
| 6 | Shree Cement | Lime Stone (Ce ment Grade) | 624 | 19 | 69 | As specified in the le ase agreement | | Govt./ Graz ing Land/Pr ivate Land |
| 7 | Ojaswi Marble and Grenite | Iron-ore | 180 | 18.12. 21 | 17. 12 .71 | As specified in the le ase agreement | 180 | Forest Lan d |
| 8 | Marwar Ceme nt Pvt. Ltd | Limestone (Cem ent Grade) | 195 .70 6 | 07.02. 20 | 06.02. 70 | Lease holder will ins tall two million tons a nnual capacity ceme nt plants | | Govt/ Priv ate Land |
| 9 | | Garnet (Abrasive) Felspar and Qu artz | 4.3 637 | 17.01. 2014 | 16.01 . 206 4 | Yes | 4.3 637 | Khatedari L and |
| 10 | Jindal Saw Li mited | Cobalt, Copper, Gold, Iron Ore, L ead, Nickel, Silv er, Zinc | 155 6.7 8 | 08.12. 2010 | 07.12. 2060 | | 155 6.7 8 | Govt./ Graz ing Land/ |
| | | | | | | | | Private Lan d |
| 11 | Ummed Singh Ranawat | Garnet, Quartz | 4 | 27.11. 2013 | | | 4 | Govt. Wast e Land/Priv ate Land |

| 12 | Pravin Jain (D angi) | Felspar, Garnet, Mica, Quartz | 4.0 6 | | 30.09. 2064 | 4.0 6 | Govt. Wast e Land/Priv ate Land |
|----|----------------------------|---|----------|--------------------|----------------|----------|--|
| 13 | Jindal Saw Li mited | Cobalt, Copper, Gold, Iron Ore, L ead, Nickel, Silv er, Zinc | | 09.05. 2012 | | 14.3.3 | Govt./ Graz ing Land/Pr ivate Land |
| 14 | Akd Gem Gar net Mines | Garnet | 5 | 14. 05.20 01 | 13.05. 2051 | 5 | Govt/Privat e Land |
| 15 | Hindustan Zin c Limited | Cadmium, Lead, Silver, Zinc | 120 0 | 13-03 -1980 | | 120 0 | Govt./ Graz ing Land/ Private Lan d |
| 16 | Dinesh Kumar Jain | Felspar, Garnet, Mica, Quartz | 4.0 3 | 21.07. 2008 | 20.07. 2058 | 4.0 3 | Govt./ Priv ate Land |